

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**STARRED QUESTION NO. *153
TO BE ANSWERED ON 27.12.2018**

POST MATRIC SCHOLARSHIPS FOR SC, ST AND OBC STUDENTS

***153. DR. SANJAY SINH:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Post Matric Scholarship scheme for Scheduled Caste, Scheduled Tribe and Other Backward Class students;
- (b) the details of students who applied for the scholarship but despite being eligible could not get the same during the last three years, State-wise;
- (c) whether Government is conducting any inquiry into alleged multi-crore scam in Post Matric Scholarships for such students;
- (d) if so, the details thereof; and
- (e) the details of corrective measures taken to check frauds in the scholarship scheme, if any?

ANSWER

**MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWAR CHAND GEHLOT)**

- (a) to (e): A statement is laid on the Table of the House.

Statement in answer to parts (a) to (e) of the Rajya Sabha Starred Question No. 153 for 27.12.2018 by Dr. Sanjay Singh regarding Post Matric Scholarships for SC,ST and OBC students

(a) Post Matric Scholarship Schemes for Scheduled Caste, Scheduled Tribe and Other Backward Class students are Centrally Sponsored Schemes which are implemented by the State Governments/UT Administrations. The objective of these Schemes is to promote higher education by providing financial support to eligible SC/ST/OBC students studying in recognized institutions at Post Matric levels. The scholarships are awarded to the students by the State Governments/UT Administrations to which the applicant belongs.

(b) The Schemes provide for scholarships for all the eligible students whose Parental/Guardian's income does not exceed Rs. 2.5 lakh per annum in case of SC/ST students and Rs. 1.5 lakh per annum in case of OBC students. As per the Schemes' guidelines, Central Assistance is released to States/UTs who, after adding their share of funds, disburse the scholarship to the eligible students. The detailed records of students who applied for scholarships are maintained by the concerned State Government/UT Administration. The State-wise total number of beneficiaries under the Schemes during the last three years is at Annexure-I, II & III for SCs, STs and OBCs respectively.

(c) to (e) As the Schemes are Centrally sponsored, these are being implemented by the States/UTs. As and when any complaints are received, same are forwarded to the States/UTs for further action. No investigation of any multi-crore scam is being conducted by the Government. However, in order to make the Scheme more effective for the welfare of the target population, a performance audit of 5 States has been undertaken through the Comptroller and Auditor General (CAG) of India. The Report has been laid in the Parliament in August, 2018 by CAG.

The Scheme for Post Matric Scholarships for SC students has been revised in April 2018 and provisions have been incorporated to make the system more transparent and effective. These include, inter alia, payment of scholarship directly to the Bank/Post Office accounts of the beneficiaries; checks to reduce drop-outs; minimum attendance criteria; income Certificates to be issued by Revenue Officer not below the rank of Tehsildar; online processing of applications, etc.

Annexure-I

Annexure referred in part (b) of Rajya Sabha Starred Question No. 153 for 27.12.2018

State Wise Beneficiaries covered under Post Matric Scholarship Scheme for SC students during last three years

(in lakhs)

Sl. No.	States/UTs	2015-16	2016-17	2017-18
1	Andhra Pradesh	6.00	6.85	6.59
2	Assam	0.40	0.38	0.24
3	Bihar	1.55	0.37	0.89
4	Chandigarh	0.03	0.03	0.02
5	Chhattisgarh	0.86	0.91	0.96
6	Daman & Diu	0.00	0.00	0.00
7	Delhi	0.27	0.21	0.20
8	Goa	0.00	0.00	0.00
9	Gujarat	1.59	1.67	1.31
10	Haryana	0.76	0.94	1.23
11	Himachal Pradesh	0.49	0.55	0.33
12	Jammu & Kashmir	0.12	0.04	0.11
13	Jharkhand	0.34	0.22	0.20
14	Karnataka	3.18	2.97	3.23
15	Kerala	1.21	1.31	1.32
16	Madhya Pradesh	2.88	3.24	3.61
17	Maharashtra	5.24	4.05	5.41
18	Manipur	0.04	0.07	0.07
19	Meghalaya	0.00	0.00	0.00
20	Odisha	1.79	1.07	2.02
21	Puducherry	0.05	0.05	0.06
22	Punjab	3.06	3.09	2.75
23	Rajasthan	1.44	3.11	1.91
24	Sikkim	0.00	0.00	0.00
25	Tamil Nadu	7.58	7.96	7.61
26	Telangana	2.65	2.78	2.13
27	Tripura	0.17	0.15	0.15
28	Uttar Pradesh	9.48	10.95	12.38
29	Uttarakhand	0.20	0.40	0.70
30	West Bengal	5.41	6.08	3.83
	TOTAL	56.79	58.62	59.26

Annexure-II

Annexure referred in part (b) of Rajya Sabha Starred Question No. 153 for 27.12.2018
State Wise Beneficiaries covered under Post Matric Scholarship Scheme for ST students
during last three years

(in lakhs)

Sl.No.	Name of the State/UT	2015-16	2016-17	2017-18
1	Andhra Pradesh	0.49	0.65	0.72
2	Arunachal Pradesh	0	0.23	0.19
3	Assam	1.17	0.29	0.27
4	Bihar	0	0	0.1
5	Chhattisgarh	1.49	1.36	1.43
6	Daman & Diu	0	0	0
7	Goa	0.04	0.02	0.04
8	Gujarat	1.64	1.92	1.8
9	Himachal Pradesh	0.08	0.04	0.11
10	Jammu & Kashmir	0.21	0.14	0.17
11	Jharkhand	0	0.63	0.73
12	Karnataka	1.41	1.1	1.01
13	Kerala	0	0.16	0.16
14	Madhya Pradesh	1.97	2.63	2.73
15	Maharashtra	1.75	1.63	1.47
16	Manipur	0.67	0.6	0.11
17	Meghalaya	0.75	0.55	0.55
18	Mizoram	0.57	0.42	0.52
19	Nagaland	0.45	0.44	0.29
20	Odisha	1.65	1.77	1.86
21	Rajasthan	2.76	1.27	2.11
22	Sikkim	0.03	0.03	0.03
23	Tamil Nadu	0.2	0.24	0.24
24	Telangana	1.71	1.12	0.66
25	Tripura	0.28	0.21	0.23
26	Uttar Pradesh	0	0.05	0.15
27	Uttarakhand	0.28	0.15	0.08
28	West Bengal	0.73	0.86	0.9
	Total	20.33	18.51	18.66

Annexure-III

Annexure referred in part (b) of Rajya Sabha Starred Question No. 153 for 27.12.2018

State Wise Beneficiaries covered under Post Matric Scholarship Scheme for OBC students during last three years

(in lakhs)

Sl. No.	State/UTs	2015-16	2016-17	2017-18
1	Andhra Pradesh	6.22	7.34	8.64
2	Bihar	3.45	1.74	2.56
3	Chhattisgarh	0	0	2.85
4	Goa	0.03	0.03	0.06
5	Gujarat	2.43	0.93	1.59
6	Haryana	0.5	-	0.27
7	Himachal Pradesh	0.08	0.12	0.1
8	Jammu & Kashmir	0.13	0.09	0.07
9	Jharkhand	0.69	1.21	1.35
10	Karnataka	4.11	16.4	5.99
11	Kerala	1.52	1.66	1.55
12	Madhya Pradesh	2.25	0.9	0.13
13	Maharashtra	3.3	0.83	0.6
14	Odisha	1.64	1.58	1.8
15	Punjab	0.71	-	-
16	Rajasthan	0.53	0.46	0.67
17	Tamil Nadu	1.42	1.36	1.36
18	Telangana	6.94	-	-
19	Uttar Pradesh	6.01	2.09	6.1
20	Uttrakhand	0.11	0.04	0.14
21	West Bengal	2.08	2.33	3.06
22	Andaman & Nicobar Islands	0	0	0.01
23	Dadra & Nagar Haveli	0	0	-
24	Daman & Diu	-	-	0.02
25	Chandigarh	0	0	0
26	Delhi	-	0	-
27	Puducherry	0.03	0.01	0.02
28	Assam	0	0.41	0.48
29	Manipur	0.05	0.09	0.1
30	Tripura	0.19	0.16	0.15
31	Sikkim	0.01	0.01	0.01
Total:		44.43	39.79	39.68